## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

NEW DELHI ef 5/0/2002 11 0.A. NO.1016/2001

This the 6th day of January, 2003.

HON'BLE SHRI GOVINDAN S.TAMPI, MEMBER (A) HON'BLE SHRI SHANKER RAJU, MEMBER (J)

A.K.Gupta, Director Postal Services, 0/0 Postmaster General, Bareilly Region, Bareilly-243001. ( By Shri D.F.Sharma, Advocate )

...Petitioner

-versus-

Shri S.C.Dutta, Segcretary, Ministry of Communication, Department of Posts, New Delhi.

... Contemnor.

Govindah S. Tampi )

Member (A)

## ORDER (ORAL)

Hon'ble Shri Govindan S. Tampi, Member (A):

Shri D.P.Sharma, learned counsel for the petitioner seeks permission to withdraw the CP with liberty to approach this Tribunal again, if any grievance survives thereafter. Permission granted.

The CP is accordingly dismissed as withdrawn with

liberty as sought for.

( Shanker Raju )

Member (J)

/kd/